



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
35	I.A.(Civil)/130/2025 B/O in WA/15829/2024	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION (NHIDCL) AND ANR Versus M/S FEEDBACK INFRA PVT. LTD.	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	
	WITH WA/15829/2024 (Filing Number)	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION (NHIDCL) AND ANR Versus M/S FEEDBACK INFRA PVT. LTD. A	MS M NIROLA	
	WITH I.A.(Civil)/15832/2024 (Filing Number)	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION (NHIDCL) AND ANR Versus M/S FEEDBACK INFRA PVT. LTD. A	MS M NIROLA	
TO BE MENTIONED				
36	C.Ex.App./7/2020 FIXED	BRAHMAPUTRA CRACKER AND POLYMER LTD. Versus THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. D SARAF MR. D SARAF MR. S S GUPTA MS P SHARMA	MR. S C KEYAL

LEAVE NOTE OF ADVOCATES FOR 22/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
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7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025

9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
61	WP(C)/277/2025 B/O	MD. MONNAF ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, FISHERY
62	WP(C)/284/2025 B/O	MD. ABDUL SALAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, FISHERY

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
48 WP(C)/309/2019 FIXED, WITH LCR	SOFIQUL ISLAM @ CHAFIQUL Versus THE UNION OF INDIA AND 6 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION			
49 WP(C)/1098/2017 FIXED	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
50 WP(C)/465/2021 FIXED, WITH LCR	FUL KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
51 WP(C)/5128/2024 FIXED, WITH LCR	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
52 WP(C)/6736/2024 FIXED	SUFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
HEARING			
53 WP(C)/5045/2018 FIXED, WITH LCR	AKLIMA KHATUN @ AKLIMA BEGUM @ AKLIMA YASMIN Versus THE UNION OF INDIA AND 5 ORS.	MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
9	Bail Appln./74/2025 B/O	MOZIDA KHATUN @ MAZIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	WP(C)/7058/2015 B/O	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.S HOQUE MR.M ALI MR.A RAHMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
41	WITH WP(C)/6786/2017	HAFIJUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	SC, ELEMENTARY EDUCATION
ORDERS				
42	WP(C)/6195/2024 B/O	MD. MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM MR. I H LASKAR(R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MS. N M LONGKENG(R-5) J MEDHI (R-5)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
24 Cri.A./42/2020 BY SLIP, WITH LCR, FIXED	SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM

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COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
9	WP(C)/2667/2020 FIXED	MAHIPAL YADAV Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	Cont.Cas(C)/508/2024 B/O	MRIDUSMITA BORA @ MRIDUSMITA BORAH DUTTA Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI(R-1) MS. S BARUAH JR. GA, ASSAM
MOTION				
55	WP(C)/130/2025 FIXED	NAGAON DISTRICT BAR ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN MR. M I HUDA S AHMED S AHMED	GA, ASSAM SC, REVENUE
56	WP(C)/200/2025 FIXED	ABDUL SALAM AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
57	WP(C)/282/2025 B/O	M/S NRB ASSOCIATES AND ANR Versus BANK OF INDIA AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, BANK OF INDIA

LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025

14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
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20)	MS. D GHOSH	22-01-2025	To	24-01-2025
21)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
66	WP(C)/290/2025 B/O	TANBIR YUSUF AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. B K GOGOI MR. R B GOHAIN MS M NIROLA MR. R K MAHANTA	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
67	WP(C)/3473/2024 B/O	SATISH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
BAIL HEARING				
68	AB/1933/2023 WITH OFFICE NOTE AND SCANNED COPY OF CASE RECORD, FIXED	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
51	CRP/94/2022	MUSTT NAZMA AND 4 ORS Versus MUSST RIAZI BEGUM AND ANR (E)	MR G N SAHEWALLA	MR. R BARUAH (R1) MR. A IKBAL (R1) MRS. M NATH (R1)
52	RSA/169/2024 CAVT. NO.07252/024,	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/2760/2024 in RSA/169/2024	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA MR. S SHARMA FOR CAVEATOR
DELIVERY OF ORDER				
53	Bail Appln./2604/2024	KAMAL KUMAR Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
MOTION				
54	AB/117/2025 B/O	MUKUT ALOM Versus THE STATE OF ASSAM	MR B SINHA MR. H ISLAM	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./3556/2024 WITH OFFICE NOTE AND SCANNED COPY OF TCR, FIXED	PARITUSH GHOSH @ PARITUSH GHOSE Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
56	Bail Appln./3764/2024 WITH OFFICE NOTE, FIXED	JONMONI BANIKYA Versus THE STATE OF ASSAM AND ANR	MR S DEWRI	PP, ASSAM
57	Bail Appln./3866/2024 WITH SCANNED COPY OF TCR, FIXED	AYODHA PRASAD Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
BAIL HEARING				
58	AB/3095/2024 FIXED, PERSONAL APPEARANCE, AT 10:30 AM, WITH OFFICE NOTE	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
59	WITH AB/3160/2024	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM

60	AB/3238/2024 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
61	AB/3295/2024 FIXED, AT 2:00 PM	TAFIQR RAHMAN @ TOUFIQR RAHMAN AND ANR. Versus THE STAE OF ASSAM	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
52	CRP(IO)/361/2023 PART-HEARD, FIXED	AIKON SAIKIA AND ANR Versus MANORANJAN SAIKIA AND 8 ORS	MR K K MAHANTA (Sr. Advocate) MR. B P BORAH MR. S P ROY MR P K GOSWAMI MR. B D DEKA MS. N DEY MS N BEGUM MR S GAUTAM MR. P SARMAH	MR K BHATTA(R-1,2,3,4,5,9) MR S AFRIDI (R-1,2,3,4,5,9)
ORDERS				
53	MACApp./347/2017 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus MUSST. KITABJAN BIBI and 8 ORS.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.K BHATTACHARJEE MR.R K BHATRA MR.J C BARMAN MR. A K SAHU (R5 & 6) MR. S SAHU (R5 & 6) MS.A BORA MR.D BANERJEE MS.P HUJURI MR.K DEKA MR A SAIKIA MR.S DEY MR.S KHAN
	WITH I.A.(Civil)/1746/2017 in MACApp./347/2017	MUSST. KITABJAN BIBI and 3 ORS, Versus ORIENTAL INSURANCE CO. LTD.	MR.K BHATTACHARJEE(R-1)(R- 1-4) MR.J C BARMAN(R-1)(R- 1-4) MR.D BANERJEE(R-1)(R- 1-4) MR.K DEKA(R-1)(R- 1-4) MR.S DEY(R-1)(R- 1-4) MR.S KHANR-1	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA
54	MACApp./64/2019 WITH LCR, B/O	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MUSSTT. SUFIYA KHATOON and 3 ORS	MR. R GOSWAMI MRS. M SAIKIA MS. P BORTHAKUR	MR. K BHATTACHARJEE (R - 1 & 2) MR. J C BARMAN (R - 1 & 2) MR. D BANERJEE (R - 1 & 2) MR. S KHAN (R - 1 & 2)

WITH
[I.A.\(Civil\)/363/2019](#)
in MACApp./64/2019

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD.
Versus
MUSSTT. SUFIYA KHATOON and 3 ORS

MR. R GOSWAMI
MRS. M SAIKIA
MR H J TAMULI
MR D KALITA
MS. P BORTHAKUR

MR. K BHATTACHARJEE (R
- 1 & 2)
MR. J C BARMAN (R - 1 &
2)
MR. D BANERJEE (R - 1 &
2)
MR. S KHAN (R - 1 & 2)

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
50	Bail Appln./3732/2024 WITH SCANNED COPY OF TCR, FIXED	SRI RANJAN ROY @ RAY Versus THE STATE OF ASSAM AND ANR	MR S K SARKAR MS S BAYAN MS. S DAS MS R KALITA	PP, ASSAM
51	Bail Appln./3929/2024 WITH SCANNED COPY OF TCR, FIXED	BIJOY DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
52	RSA/236/2024 CAVT. NO.10302/024, FIXED	NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR
	WITH I.A.(Civil)/3955/2024 in RSA/236/2024	NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR
ORDERS				
53	MACApp./701/2018 WITH LCR, B/O	NATIONAL INSURANCE CO. LTD Versus MUSTTRANTA BEGUM LASKAR @ROPNA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MS. R DUTTA MR. A KALITA MR. D BHUYAN	MR H R A CHOUDHURY MR F U BARBHUIYA MS. I DAS
	WITH I.A.(Civil)/4210/2019 in MACApp./701/2018	NATIONAL INSURANCE CO. LTD Versus MUSTT RANTA BEGUM LASKAR @ROPNA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	
	WITH I.A.(Civil)/2886/2024 in MACApp./701/2018	MUSTT. RATNA BEGUM LASKAR @ ROPNA AND 3 ORS Versus NATIONAL INSURANCE CO. LTD AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA	MR. K K BHATRA MR. R K BHATRA
54	I.A.(Civil)/3827/2024 in MACApp./425/2019 (D/O), B/O in MACApp./425/2019	HIRAKJYOTI BORO AND 2 ORS Versus THE ORIENTAL INSURANCE CO. LTD.,	MR. K N KALITA MR B ISLAM MR B ISLAM	MR. S K GOSWAMI

55 [I.A.\(Civil\)/4061/2024](#)
B/O
in [MACApp./260/2024](#)
WITH
[MACApp./260/2024](#)

SUMA BEGUM BARBHUIYA AND 2 ORS.
Versus
NATIONAL INSURANCE COMPANY LTD.

NATIONAL INSURANCE COMPANY LTD.
Versus
SUMA BEGUM BARBHUIYA AND 2 ORS.

MR. A ISLAM

MR. K K BHATTA

MS L SHARMA
MR. K K BHATTA

MR. L R MAZUMDER (r-1)
MR. A ISLAM (r-1)

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
10	Bail Appln./2886/2024 WITH SCANNED COPY OF TCR AND OFFICE NOTE, FIXED	ABHISEKH CHANDA @ ABHISHEK CHANDA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
11	Bail Appln./3787/2024 WITH SCANNED COPY OF CASE RECORD AND CD, FIXED	WAHENGBAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	AB/98/2025 B/O	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
61	AB/100/2025 FIXED	BISHAL TAMANG Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
ADMISSION				
62	Crl.Rev.P./275/2024 B/O WITH SCANNED COPY 1 FILE,	RASHIDUL ISLAM Versus SANIARA BEGUM	MR. R ISLAM MR S ISLAM	MR. R ALI MR H A AHMED
63	Crl.Rev.P./324/2024 WITH SCANNED COPY 1 FILE, B/O	ABDUL MATIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. B U LASKAR	MR. M KHAN (R-2) MR. A K DAS (R-2) MS. J AKTAR (R-2) PP, ASSAM
64	Crl.Pet./1299/2024 B/O	SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
65	Bail Appln./3934/2024 WITH OFFICE NOTE AND SCANNED COPY OF TCR, FIXED	SANKAR KUMAR BISWAS Versus CENTRAL BUREAU OF INVESTIGATION,	MR. S ISLAM MR A HAWARI A R MONDAL	SC, CBI
ORDERS				
66	I.A.(Crl.)/841/2024 CONNECTED WITH ITEM NO. 48 OF THE DAILY CAUSE LIST in Crl.A./291/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
67	Crl.Pet./1122/2024 B/O	HIMANI BURAGOHAIN AND ANR Versus GAYATRI MECH BURAGOHAIN	MS B BORO MS. M DAS MR. N SARMAH MS. J KONWAR	
68	Crl.Pet./1196/2024 B/O	NEKIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
69	Crl.Pet./1516/2024 B/O	MADHAB KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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20)	MS. D GHOSH	22-01-2025	To	24-01-2025
21)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/7386/2023 FIXED	SMTI. PARUL ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, APDCL
61	WP(C)/5347/2024 B/O	M/S RUPA ENTERPRISES Versus STATE OF ASSAM AND 5 ORS	MR B SARMAH MR G PATHAK	GA, ASSAM SC, IRRIGATION SC, FINANCE
ORDERS				
62	WP(C)/3096/2024 B/O	RAJA SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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[For Wednesday,22nd January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
73	WP(C)/6861/2017 BY SLIP	DIMBESWAR DAS Versus THE STATE OF ASSAM and 13 ORS	MS B DEVI MR.R SARMA	GA, ASSAM SC, HEALTH
74	WP(C)/8119/2017 BY SLIP	AJOY MAHANTA Versus THE STATE OF ASSAM and 4 ORS	MR.P P DUTTA MR.A BHATTACHARYYA MS.M KALITA	GA, ASSAM MR. R PHUKAN(R-5) SC, WATER RESOURCE
75	WP(C)/334/2019 BY SLIP	LUKUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI	GA, ASSAM SC, WATER RESOURCE
76	WP(C)/6047/2019 BY SLIP	RAMEN BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI	GA, ASSAM
WITHDRAWAL				
77	WP(C)/1560/2024 B/O	SANTANU DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA A KALITA S J DUTTA	GA, ASSAM SC, EXCISE DEPTT.
ADMISSION				
78	WP(C)/1133/2019 FIXED	NANTU DEY Versus THE STATE OF ASSAM AND 9 ORS.	MR. B K DAS	GA, ASSAM MS D BORGHAIN (R-10) MR. P GOHAIN (R-10) MS. K BARUAH (R-10) MS. M SARMAH (R-10)
79	WP(C)/6187/2024 CAVT. NO.11362/024, FIXED	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYMENT PROVIDENT FUND ORGANIZATION (ATEPFO) AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MS. MALLIKA DEVI	SC, ATEPFO R SARMAH (FOR CAVEATOR) MR J BORAH (FOR CAVEATOR) MR. K KAKOTI (FOR CAVEATOR)
80	WP(C)/6274/2024 B/O	MOHAMMAD RAIZAUIDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. R ISLAM S BEGUM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY SC, GMC SC, G M D A

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR WEDNESDAY, THE 22ND DAY OF JANUARY, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 12]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT AT 10:30 A.M.]

PRONOUNCEMENT OF JUDGEMENT

1. WP(C)/170/2022

SAROJ CHETRI
VERSUS
THE STATE OF AP AND 7 ORS.

MARTO KATO
NYALI SORA
T. DELIYANG
M TANGA
R KARGA

GA (AP)



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR WEDNESDAY, THE 22ND DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT AT 2 P.M.]**

ADMISSION

1. WP(C)/604/2024

MISS MOBI RIBA
VERSUS
THE GAUHATI HIGH COURT AND
2 ORS

DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D

MUK PERTIN,
SENIOR ADVOCATE
SC GAUHATI HIGH
COURT